

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 60 (Mis.)/  
II-14-1/2020


Bilaspur, dated 6 June, 2020

In continuation of Registry order no. 59 (Mis.) dated 05.06.2020, to prevent from spreading of the CORONA Virus, following guidelines are issued for movement in the premises of the High Court of Chhattisgarh:-

1. Thermal checking necessary.
2. Masking of face and social distancing will have to be strictly followed. Any violation may result in denial of entry in future.
3. Spitting, loitering etc. are strictly prohibited.
4. Dust bins should be used for disposal of waste papers/paper napkins.
5. Only those lawyers whose cases are listed or those who want to file cases/documents would be allowed.
6. At the most, two lawyers per case would be allowed. This is not applicable for AG/ASG office.
7. Only one clerk for one team of lawyers would be allowed. This is not applicable for AG/ASG office.
8. Litigants, unless directed to appear personally, shall not be allowed entry. This is not applicable for AG/ASG office.
9. Photocopiers/Typists shall not be allowed entry.
10. Any lawyer, litigant, officer, clerk, driver who has come from outside the state after 01.04.2020, shall seek permission of RG/Designated authority a day before.
11. No one shall be allowed entry in the office area except filing/copying/default removing counter.

For any queries, office of RG may be contacted on following numbers:  
07752-241283, 07752-241223, 07752-241311

By order of Hon'ble the Chief Justice

 6.6.2020

(Neelam Chand Sankhla)  
Registrar General

Endt. No. 5007 /  
II-14-1/2020


Bilaspur, dated 6 June, 2020

### Copy forwarded to: -

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
19. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
20. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information,
21. O.S.D., High Court of Chhattisgarh, Bilaspur,
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association,
24. Principal Judge/ I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
25. Judge, Family Court, Baloda-Bazar/Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/Balod.
26. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.

27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja
  28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.
  29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
  30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
  31. Advocate General, High Court of Chhattisgarh, Bilaspur
  32. The President/Secretary, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
  33. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
  34. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
  35. Assistant Solicitor General of India, High Court Campus, Bilaspur.
  36. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
  37. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
  38. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
  39. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
  40. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
  41. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,
- for information/necessary action.**

  
6.6.2024

(Neelam Chand Sankhla)  
Registrar General